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SLP(C)... 8548 OF 2001

ITEM No.10

Court No. 5

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil).....CC 8548/2001

(From the judgement and order dated 04/05/2001 in CR 34/01  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MANDIR SHREE RADHAKRISHANA JI MAHARAJ

Petitioner (s)

VERSUS

RAM BALLABH SHARMA & ORS.

Respondent (s)

( With I.A. 1 c/delay in filing SLP )

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. R.D. Upadhyay, Adv.  
Mr. G.G. Upadhyay, Adv.  
Mr. Syed Ali Ahmad, Adv.  
Mr. Syed Tanweer Ahmad, Adv.  
Mr. AK Raina, Adv.  
Mr. Vikas Bansal, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
Delay condoned.

Issue notice.

Meanwhile the operation of the order under challenge  
shall remain stayed.

.SP1

(Alka Dudeja)  
Court Master

(S. Krishnan)  
Court Master